

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 954/(MAH)/2017

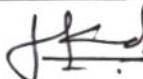
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Randhawa Construction Co.  
 V/s.  
 Petron Civil Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
10.	KIRAN AGRAWAL	Advocate	

ORDER

TCP No.954/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 12.2.2018.

  
**Sd/-**

V. NALLASENAPATHY  
 Member(Technical)

  
**Sd/-**

B. S. V. PRAKASH KUMAR  
 Member (Judicial)